spot_s and remove grievances of tourists in the country?

THE MINISTER OF TOURISM (SHR1 MUFTI MOHD. SYED): (a) Yes, Sir.

(b) and (c) An Inspection Unit has been formed in the Department of Tourism which inter-alia looks into the complaints received from the tourist_s (both foreign and domestic). It has now been contemplat-ed that each State Government/Union Territory be requested to set up their own Complaints Cell and constitute Coordination Committees with representatives of the field offices of the Central Department of Tourism etc. to help settle the complaints received either, directly or through the Central Department of Tourism to ihe satisfaction of the concerned parties. This proposed measure stipulating active involvement of the State Governments/Union Territories wil) help in expeditious settlement of the complaints as well as ensure in improving the conditions at tourist spots.

Indian fishermen in Pak jails

304. SHRI D. B. CHANDRA GOWDA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government are $awar_{tt}$ that 55 fishermen hailing from Gujarat languishing in Pakistani Jails a_s reported in the Hindustan Times of 26th June, 1986;

(b) whether Government have demanded immediate repatriation of these fishermen; and '-*:

(c) if so, what is Pakistan Government's reaction thereto?

THE MINISTER OF STATE IN THE MINTSTRY OF EXTERNAL AFFATRS (SHRI K. R. NARAYANAN): (a) Yes. Sir.

(b) Yes, Sir.

(c) The Government of Pakistan have not yet communicated the schedule of repatriation of these prisoners. However, they have allowed the officials of Embassy of India in Islamabad to meet these prisoners in jail on 24-4-1986.

Newsitem regarding export of inferior quality of rice to the Soviet Union

to Questions

305. DR. BAPU KALDATE:

SHRI SATYA PRAKASH MALAVIYA;

SHRI VIRENDRA VERMA:

Will the Minister of COMMERCE be pleased t_0 state:

(a) whether Government's attention has been drawn to the news-item which appeared in the Statesman of 5th July 1986 regarding export of inferior quality of white Indian Basmati rice by two exporters—Deeksha Holding Private Limited and Rama Associates Private Limited, to the Soviet Union;.

(b) if so, what are the details in this regard; and

(c) what action has been taken by Government against the two exporters and the Export Inspection Council for its failure to check the export of inferior quality of rice to USSR?

THE MINISTER OF STATE IN THE MINISTRY 6V COMMERCE (SHRI BRAHM DUTT): (a) Yes, Sir.

(b) Government has not received any complaint from USSR in regard to quality of basmati rice exported from IncTia.

(c) Does not arise.

Meeting between the Indian External Affairs Minister and the British Foreign Secretary held in London

306. SHRI SHANTI TYAGI: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that during the meeting between him and the British Foreign Secretary held in London in June, 1986, (i) the question of sanctions aga'nst the South Africa (ii) the presence of Bri tish trained mercenaries in Sri Lanka and (iii) the deportation of Sikh extremists came up for discussion: and

(b) if so, what has been the outcome of discussion on these three issues?